

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-CW-72/2020 )**

Mr. Gajanan Pednekar ..... Petitioner.

Vs  
The Secretary, Village Panchayat of  
Arambol. .... Respondents.

Shri C. Padgaonkar, Advocate for the Petitioner..  
Shri P. Lotlikar, Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 3<sup>rd</sup> September 2020.**

P.C.

Petitioner's counsel is said to have been served with a copy of reply today. The learned counsel, therefore, seeks two weeks time to file rejoinder, if necessary.

2. Post the matter on 17.9.2020.
3. Interim relief granted earlier stands extended by two weeks.

**DAMA SESHADRI NAIDU, J.**

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